

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

CORRIGENDUM

With reference to this office Order No.701/16195-16223/Bail Power/Gaz./PDJ West/2023 dated 30.05.2023, it is clarified that the said Order will be effected from 01.06.2023 instead of immediate effect.

*Vinod*  
30/05/2023

(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, DELHI

701/16259-16280  
No. \_\_\_\_\_/Bail Power/Gaz./PDJ West/2023

Dated, Delhi the 30/5/23

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

*Vinod*  
30/05/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, DELHI